

**PUNJAB VIDHAN SABHA SECRETARIAT**

**(LEGISLATION BRANCH)**

No. 10-LA-2022/ 3884

In the last para of English version of the resolution moved in the Punjab Vidhan Sabha, the words " **also requests the Central Government to**" be read as "**recommends to the State Government to request the Central Government to immediately**".

**CHANDIGARH:  
THE 1<sup>ST</sup> APRIL, 2022.**

**SURINDER PAL,  
SECRETARY.**

To

*All Members of the Punjab Vidhan Sabha.*

No. 10-LA-2022/ 3885, dated Chandigarh, the 1<sup>st</sup> April, 2022.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab (with 4 spare copies);
2. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh; and
3. the Additional Chief Secretary (Development), Government of Punjab, Department of Home Affairs, Chandigarh.

*Ritu Sehgal*  
**UNDER SECRETARY,  
for SECRETARY.**